

who have migrated into India since the beginning of this year; and

(b) the steps taken so far for repatriation of the assets and payment of compensation for the loss of property suffered by these refugees on account of their eviction from Pakistan?

**The Minister of Rehabilitation (Shri Tyagi):** (a) The information is not available.

(b) The question of properties left by displaced persons in East Pakistan is likely to be discussed at the next meeting of the Home Ministers of India and Pakistan.

#### Chairs of American Studies

450. { Shri A. V. Raghavan:  
Shri Pottekkatt:

Will the Minister of Education be pleased to state:

(a) the progress made towards establishing Chairs of American Studies in the universities of Bombay, Jadavpur and Osmania;

(b) the amount of money available from P.L. 480 funds for this purpose; and

(c) the number of American professors likely to be appointed to hold the Chairs?

**The Minister of Education (Shri M. C. Chagla):** (a) Chairs of American Studies have been established at the Bombay and Jadavpur Universities; no Chair for such studies has so far been set up at the Osmania University.

(b) The total amount available from P.L. 480 funds is Rs. 8,34,437 approximately (\$1,75,671).

(c) Three professors, one for each University.

#### Manufacture of Synthetic Detergents

451. { Shri A. V. Raghavan:  
Shri Pottekkatt:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether any application has been received from the Government of Kerala for securing a licence to import a plant for the manufacture of synthetic detergents in the Kerala Soap Institute, Calicut under the Industrial Development and Regulation Act, 1951;

(b) if so, whether the manufacturing licence has been issued; and

(c) the amount of foreign exchange sanctioned for this purpose?

**The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan):** (a) Yes.

(b) No. Because the item is presently on the banned list.

(c) Does not arise.

#### Quarters for Kerala Police Force

452. { Shri Pottekkatt:  
Shri A. V. Raghavan:

Will the Minister of Home Affairs be pleased to state:

(a) whether there is any scheme to provide quarters to all officers and men of the Kerala Police Force;

(b) the number of police officers and men who are without quarters in Kerala;

(c) the steps taken to construct additional quarters; and

(d) the number of quarters proposed to be constructed during the remaining period of the Third Five Year Plan with reference to each police station?

**The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):** (a) Yes, Sir.

(b) 14,130.

(c) A sum of Rs. 33,51,000 has been provided in the State budget for the current financial year for constructing police quarters. In addition, a

loan assistance of 12,50,000 has been given by the Central Government for the purpose during the current financial year.

6 quarters for gazetted officers and 1017 for non-gazetted officers are under construction.

(d) 34 quarters for Sub-Inspectors, 111 for Head Constables and 807 for Constables attached to various Police Stations are proposed to be constructed by the end of March 1966. Police Housing is a non-plan scheme.

आई० ए० एस० परीक्षा के उम्मीदवार

453. श्री सिद्धेश्वर प्रसाद : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) वर्ष 1948 से 1963 तक प्रति-वर्ष कितने उम्मीदवार भारतीय प्रशासन सेवा की परीक्षा में बैठे तथा कितने उत्तीर्ण हुये ;

(ख) उनकी राज्यवार संख्या क्या है ; और

(ग) इन वर्षों में प्रत्येक वर्ष कितने प्रतिशत सीधी भरती हुई है।

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री हाथी) : यह सूचना एकत्रित की जा रही है और सभा पटल पर रखी जावेगी।

#### Suicide Cases in Kerala

454. { Shri A. V. Raghavan:  
Shri Pottekkatt:

Will the Minister of Home Affairs be pleased to state:

(a) the total number of suicide cases in the State of Kerala during the last four years; and

(b) the reasons therefor?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) 5178.

(b) General reasons are: frustration in life out of economic condition,

failure in love affairs and examinations; poverty, insanity, prolonged illness, epilepsy and mental trouble.

#### Reservation of Posts for Refugees

455. Shri Karni Singhji: Will the Minister of Rehabilitation be pleased to state:

(a) whether it is a fact that a certain percentage of vacancies in Class III and Class IV posts in various Defence establishments have been reserved for the refugees from East Pakistan;

(b) if so, whether any steps have been taken for screening of the personnel to be so absorbed in order to safeguard the security of the country;

(c) whether the State Governments have also been requested to absorb such personnel and if so, whether any proposals have been received from the Rajasthan Government in the matter and details thereof; and

(d) how long these reservations are stipulated to last?

The Minister of Rehabilitation (Shri Tyagi): (a) and (d). Yes, Sir. It has been decided that in the Eastern Region 50 per cent of all available vacancies will be reserved for new migrants from East Pakistan; in other areas, of the 50 per cent vacancies reserved for priority categories, half (25 per cent of the total) should be reserved for ex-servicemen and the balance, i.e. 25 per cent of the total vacancies, should be reserved for the displaced persons. These special reservations for new migrants will be for a period of one year in the first instance and relate to only Class III and Class IV posts.

(b) The procedure to be adopted is under consideration.

(c) It is proposed to address the State Governments on the subject. No proposals have been received from the Rajasthan Government so far regarding absorption of new migrants in the offices under their control.